

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
2nd Floor, MMU Building, Mata Sundari Lane, New Delhi-110 002

Dated:16th March, 2026

NOTICE

Subject: De-empanelment from the FoSTaC Trainers-reg

This is with reference to the notice dated 30th October 2025 issued by the Food Safety and Standards Authority of India (FSSAI), wherein inactive trainers empanelled under the Food Safety Training and Certification (FoSTaC) programme were granted time up to 31st December 2025 to conduct at least three(03) FoSTaC trainings.

2. A review of the training data after the stipulated deadline indicates that certain trainers have not conducted any FoSTaC training programmes till 31st December 2025.

3. In view of the above, and in order to maintain an active pool of trainers under the FoSTaC programme, it has been decided to de-empanel such inactive trainers from the panel of FoSTaC Trainers with immediate effect. Accordingly, the Trainer IDs of the concerned trainers stand deactivated.

4. However, the de-empanelled trainers may apply afresh for empanelment as FoSTaC Trainers in future in accordance with the guidelines and procedures prescribed by FSSAI from time to time.

This issues with the approval of the competent authority.



(Ankeshwar Mishra)

Joint Director (Training)

To:

Sr. Manager(IT) with a request to upload in the FSSAI website